

List of cases in which Electronic Service of process has taken place during the month of October 2021

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	SH. BHARAT PRASHAR, DISTRICT JUDGE (COMMERCIAL COURT)-01 (w.e.f 20.07.2021)	CENTRAL	NIL				
2	SH. RAJNEESH KUMAR GUPTA DJ COMMERCIAL COURT, THC	CENTRAL	NIL				
3	SH. PAWAN KR. JAIN, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	NIL				
4	MS NISHA SAXENA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL				
5	SH. ASHWANI KUMAR SARPAL, DISTRICT JUDGE, COMMERCIAL COURT-05	CENTRAL	CS COMM 1488/21	ICICI BANK LTD V/SHEMANT CHANDAN SINGH	GUPTA	19.04.2021	04.10.2021
			CS COMM 832/21	ICICI BANK LTD V/SCHETNA GURPTEET KAUR	BHALLA	08.03.2021	04.10.2021
			CS COMM 71/21	ICICI BANK LTD V/SCHETNA VISHAL	BHALLA	06.01.2021	06.10.2021
			CS COMM 1588/21	ICICI BANK LTD V/S MANISH MANINDER KAUSHIK	DIWAN	24.04.2021	06.10.2021

Sr. No.	Court	District	Case No.	Petitioner Name VS Advocate Respondent Name	Date of Registration	Date of Electronic Service Process	of	
			CS COMM 1080/20	ICICI BANK LTD V/S PRAKASH	SVIKAS CHOPRA	27.07.2020	07.10.2021	
			CS COMM 1587/20	ICICI BANK LTD V/S MOHD ISHAITOO	DEEPAK KAUSHIK	27.10.2021	07.10.2021	
			CS COMM 2579/21	ICICI BANK LTD V/S SUMAN KR SINGH	DEEPAK KAUSHIK	30.07.2021	07.10.2021	
			CS COMM 1612/21	ICICI BANK LTD V/S KAMALJIT KAUR	DEEPAK KAUSHIK	28.10.2020	07.10.2021	
			CS COMM 3547/21	ABHISHEK JAIN V/S IYIKATECH P LTD	SHIV KR GAUTAM	24.09.2021	07.10.2021	
			CS COMM 3516/21	PRANAV VERMA V/S M/S SHARMA TRADE LINK	HARISH KHANNA	22.09.2021	08.10.2021	
			CS COMM 1140/21	PNB V/S ASHA	QUAISAR ALI	30.03.2021	08.10.2021	
			CS COMM 1139/21	PNB V/S SADDAM HUSSAIN	QUAISAR ALI	30.03.2021	08.10.2021	
			CS COMM 1133/21	ICICI BANK LTD V/S VIKRANT SINGH	DEEPAK KAUSHIK	30.03.2021	09.10.2021	
			CS COMM 1982/21	ICICI BANK LTD V/S MIRZA AKKU	DEEPAK KAUSHIK	26.06.2021	09.10.2021	
			CS COMM 804/21	ICICI BANK LTD V/S SNEH SINGH	SCHETNA BHALLA	05.03.2021	09.10.2021	
			CS COMM 1032/19	ICICI BANK LTD V/S TULIKA GUHA	DEEPAK KAUSHIK	04.07.2019	09.10.2021	

Sr. No.	Court	District	Case No.	Petitioner Name VS Advocate Respondent Name	Date of Registration	Date of Electronic Service Process	of	
			CS COMM 2583/21	ICICI BANK LTD V/S RIZWAN KHAN	DEEPAK KAUSHIK	30.07.2021	09.10.2021	
			CS COMM 2668/21	ICICI BANK LTD V/S ANUJ YADAV	CHETNA BHALLA	04.08.2021	09.10.2021	
			CS COMM 2392/21	ICICI BANK LTD V/S MAHESH KUMAR	CHETNA BHALLA	03.10.2019	09.10.2021	
			CS COMM - 3212/21	ICICI BANK LTD V/S SAPNA RAJOOT	SATISH KR	07.09.2021	09.10.2021	
			CS COMM 3213/21	ICICI BANK LTD V/S HARI DUTT	SATISH KR	07.09.2021	09.10.2021	
			CS COMM 488/21	SHIVANI SALES V/S K TRADERS	JANIL SINGH KR	10.02.2021	09.10.2021	
			CS COMM 162/21	MODERN MARKETING V/S SMT FOODS	TRAJEEV SHARMA	14.01.2021	09.10.2021	
			CS COMM 745/2019	ICICI BANK LTD V/S BHAWNA TOMAR	CHETNA BHALLA	20.05.2019	09.10.2021	
			CS COMM 200/21	ICICI BANK LTD V/S LUXMI SINGH	MANISH DIWAN	18.01.2021	11.10.2021	
			CS COMM 106/21	ICICI BANK LTD V/S HIMANSHU SHEKHAR TRIWEDI	MANISH DIWAN	07.01.2021	11.10.2021	
			CS COMM 202/21	ICICI BANK LTD V/S SAGAR MAHAJAN	MANISH DIWAN	18.01.2021	11.10.2021	
			CS COMM -3114/21	ICICI BANK LTD V/S MUKESH KR	VIKAS CHOPRA	02.09.2021	12.10.2021	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS COMM 3113/21	ICICI BANK LTD V/S BISHIT	VIKAS CHOPRA	02.09.2021	12.10.2021	
6	SH. MANMOHAN SHARMA, DISTRICT JUDGE(COMMERCIAL)-06, CENTRAL	CENTRAL						
7	SH. DINESH BHATT, DISTRICT JUDGE (COMMERCIAL COURT)-01	West	NIL					
8	SH. GURDEEP SINGH, DISTRICT JUDGE (COMM)-02, WEST,THC, DELHI	West	CS/COMM/425/2021	KARAN BHUTANI VS M/S BANG DIAMOND TOOLS PVT LTD	RAKESH TIWARI	24.09.2021	29.10.2021	
			CS/COMM/425/2021	KARAN BHUTANI VS M/S BANG DIAMOND TOOLS PVT LTD	RAKESH TIWARI	24.09.2022	29.10.2021	
			CS/COMM/425/2021	KARAN BHUTANI VS M/S BANG DIAMOND TOOLS PVT LTD	RAKESH TIWARI	24.09.2023	29.10.2021	
			CS/COMM/495/2021	RAKESH KUMAR VS SARVMANGAL HOLY STORE PVT LTD	RAKESH KUMAR	25.10.2021	29.10.2021	
			OMP(I)/COMM/255/2021	HDFC BANK VS DEVJEET KUMRA	NAVEEN SHARMA	22.10.2021	23.10.2021	

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			OMP(I)/CO MM/256/2021	HDFC BANK VS VIJAY MATHUR	NAVEEN SHARMA	22.10.2021	23.10.2021	
			OMP(I)/CO MM/257/2021	HDFC BANK VS KIRAN RAJU	NAVEEN SHARMA	22.10.2021	23.10.2021	
			CS/COMM/495/2021	RAKESH KUMAR VS SARVMANGAL HOLY STORE	NAVEEN SHARMA	22.10.2021	23.10.2021	
			CS/COMM/499/2021	M/S AGARWAL FOOTWEAR VS M/S CITY SHOE EMP.	ABHINAV GARG	23.10.2021	28.10.2021	
			OMP(I)/CO MM/258/2021	HDFC BANK VS ABM	NAVEEN SHARMA	26.10.2021	28.10.2021	
			OMP(I)/CO MM/259/2021	HDFC BANK VS PANKAJ TYAGI	NAVEEN SHARMA	26.10.2021	28.10.2021	
			CS/COMM/503/2021	ARYA SAMAJ VS	VIKRAM BEWEJA	26.10.2021	28.10.2021	
9	SH. SANJEEV JAIN, JUDGE (COMMERCIAL COURT)-01	NEW DELHI DISTRICT						

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10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT-02	NEW DELHI	CS (COMM.) NO. 321/21	HDFC VS. DEEPAK CHAUHAN		23.08.2021	04.10.2021	
			CS (COMM.) NO. 321/21	HDFC VS. DEEPAK CHAUHAN		23.08.2021	04.10.2021	
			CS (COMM.) NO. 321/21	HDFC VS. DEEPAK CHAUHAN		23.08.2021	04.10.2021	
			CS (COMM.) NO. 320/21	HDFC VS. KAMAL BHATNAGAR		23.08.2021	04.10.2021	
			CS (COMM.) NO. 320/21	HDFC VS. KAMAL BHATNAGAR		23.08.2021	04.10.2021	
			CS (COMM.) NO. 320/21	HDFC VS. KAMAL BHATNAGAR		23.08.2021	04.10.2021	

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			CS (COMM.) NO. 375/2021	XCHANGE LEASING INDIA PVT. LTD. VS. VISHAL RAWAT		16.09.2021	05.10.2021	
			CS (COMM.) NO. 375/2021	XCHANGE LEASING INDIA PVT. LTD. VS. VISHAL RAWAT		16.09.2021	05.10.2021	
			CS (COMM.) NO. 381/2021	NEPTUNE SYSTEMS PVT. LTD. VS. B.E. CONTRACTORS PVT. LTD.		18.09.2021	07.10.2021	
			CS (COMM.) NO. 66/21	M/S VEIRA ELECTRONICS PVT. LTD. VS. M/S SHREEVAISHNAVI TRADERS AND ANR.		19.02.2021	21.10.2021	
			CS (COMM.) NO. 66/21	M/S VEIRA ELECTRONICS PVT. LTD. VS. M/S SHREEVAISHNAVI TRADERS AND ANR.		19.02.2021	21.10.2021	
			CS (COMM.) NO. 66/21	M/S VEIRA ELECTRONICS PVT. LTD. VS. M/S SHREEVAISHNAVI TRADERS AND ANR.		19.02.2021	21.10.2021	

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			CS (COMM.) NO. 404/21	CANARA BANK VS. AMI LAL & ANR.		25.09.2021	21.10.2021	
			CS (COMM.) NO. 404/21	CANARA BANK VS. AMI LAL & ANR.		25.09.2021	21.10.2021	
			CS (COMM.) NO. 403/21	CANARA BANK VS. PRAVEEN KUMAR		25.09.2021	21.10.2021	
			CS (COMM.) NO. 402/21	CANARA BANK VS. AKRAM KHAN		25.09.2021	21.10.2021	
			CS (COMM.) NO. 402/21	CANARA BANK VS. AKRAM KHAN		25.09.2021	21.10.2021	
			CS (COMM.) NO. 402/21	CANARA BANK VS. AKRAM KHAN		25.09.2021	21.10.2021	

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			CS (COMM.) NO. 50/2021	STATE BANK OF INDIA VS. SANJAY SINGH		10.02.2021	26.10.2021	
			CS (COMM.) NO. 50/2021	STATE BANK OF INDIA VS. SANJAY SINGH		10.02.2021	26.10.2021	
			CS(COMM.) NO. 374/2021	BHUPENDER KUMAR ARORA (HUF) VS. TAURUS INTERNATIONAL PROJECTS PVT. LTD.		16.09.2021	28.10.2021	
			CS(COMM.) NO. 374/2021	BHUPENDER KUMAR ARORA (HUF) VS. TAURUS INTERNATIONAL PROJECTS PVT. LTD.		16.09.2021	28.10.2021	
			CS(COMM.) NO. 374/2021	BHUPENDER KUMAR ARORA (HUF) VS. TAURUS INTERNATIONAL PROJECTS PVT. LTD.		16.09.2021	28.10.2021	
			CS(COMM.) NO. 374/2021	BHUPENDER KUMAR ARORA (HUF) VS. TAURUS INTERNATIONAL PROJECTS PVT. LTD.		16.09.2021	28.10.2021	

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			CS (COMM.) NO. 406/2021	THE SUPREME INDUSTRIES LTD. VS. M/S SUPREME A-1		27.09.2021	29.10.2021	of
11	SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)-03	NEW DELHI						
12	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	NIL					
13	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	OMP(I) (COMM.)2011/21	HDFC BANK VS MANOJ JI AND COMPANY PVT. LTD.	SANJEEV PATHAK	16.09.2021	01.10.2021	
			OMP(I) (COMM.)2012/21	HDFC BANK VS MANOJ JI AND COMPANY PVT. LTD.	SANJEEV PATHAK	16.09.2021	01.10.2021	

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			OMP(I) (COMM.)201 3/21	HDFC BANK VS MANOJ JI AND COMPANY PVT. LTD.	SANJEEV PATHAK	16.09.2021	01.10.2021	
			OMP(I) (COMM.)201 4/21	HDFC BANK VS MANOJ JI AND COMPANY PVT. LTD.	SANJEEV PATHAK	16.09.2021	01.10.2021	
			OMP(I) (COMM.)201 5/21	HDFC BANK VS MANOJ JI AND COMPANY PVT. LTD.	SANJEEV PATHAK	16.09.2021	01.10.2021	
			OMP(I) (COMM.)201 6/21	HDFC BANK VS MANOJ JI AND COMPANY PVT. LTD.	SANJEEV PATHAK	16.09.2021	01.10.2021	

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			OMP(I) (COMM.)201 7/21	HDFC BANK VS MANOJ JI AND COMPANY PVT. LTD.	SANJEEV PATHAK	16.09.2021	01.10.2021	
			OMP(I) (COMM.)201 8/21	HDFC BANK VS MANOJ JI AND COMPANY PVT. LTD.	SANJEEV PATHAK	16.09.2021	01.10.2021	
			CS(COMM.) 39/21	NAVIGATORS VISA GLOBAL LOGISTICS LTD. VS MOTIBA SILICONE PVT. LTD.	RISHABH KAUSHIK	11.01.2021	09.10.2021	
			CS(COMM.)1 29/20	ICICI BANK LTD. VS MEERA DEVI	DEEPAK KAUSHIK	26.02.2020	09.10.2021	

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			CS(COMM.) 240/21	ICICI BANK LTD. VS PREETI VISHWANATH	DEEPAK KAUSHIK	11.08.2021	23.10.2021	
			CS(COMM.) 241/21	ICICI BANK LTD. VS PRADEEP KUMAR	DEEPAK KAUSHIK	11.08.2021	23.10.2021	
			CS(COMM.) 242/20	ICICI BANK LTD. VS MANOJ CHOUDHARY	DEEPAK KAUSHIK	11.08.2021	23.10.2021	
			CS(COMM.) 243/20	ICICI BANK LTD. VS MOHSIN KHAN	DEEPAK KAUSHIK	11.08.2021	23.10.2021	

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			CS(COMM.) 267/20	ICICI BANK LTD. VS KULDEEP	DEEPAK KAUSHIK	29.09.2020	25.10.2021	
			CS(COMM.) 266/20	ICICI BANK LTD. VS NIKHIL AND ORS.	DEEPAK KAUSHIK	29.09.2020	25.10.2021	
			CS(COMM.) 43/20	SYNDICATE BANK VS MR. RAJIV AND ANR.	YOGI SHARMA	04.03.2020	25.10.2021	
			CS(COMM.) 42/20	SYNDICATE BANK VS MR. SAURABH MATHURIA AND ANR.	YOGI SHARMA	04.03.2020	25.10.2021	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS(COMM.)140/20	SYNDICATE BANK VS MR.JORAWAR SINGH	YOGI SHARMA	04.03.2020	25.10.2021	
			CS(COMM.)138/20	SYNDICATE BANK VS M/S. R.J FOOD WORLD AND ANR.	YOGI SHARMA	04.03.2020	25.10.2021	
			OMP(COMM.)15/20	GAMBRO NEXIM INDIA MEDICAL LTD. VS PADAM RAJ	ANANYA BHATTACHARYA	18.03.2020	26.10.2021	
			CS(COMM.)132/21	ICICI BANK LTD. VS RAJESH	DEEPAK KAUSHIK	22.03.2021	27.10.2021	

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			CS(COMM.) 34/21	ICICI BANK LTD. VS ASHU	DEEPAK KAUSHIK	22.03.2021	27.10.2021	
			CS(COMM.) 255/21	ICICI BANK LTD. VS PAWAN KUMAR	DEEPAK KAUSHIK	16.08.2021	27.10.2021	
			CS(COMM.) 257/21	ICICI BANK LTD. VS ISHWAR CHAND	DEEPAK KAUSHIK	16.08.2021	27.10.2021	
			OMP(I) (COMM.) 211 7/21	TOYOTA FINANCIAL SERVICES LTD. VS SHINDE MAHADEV	RAJESH DIPAK JANGRA	21.10.2021	27.10.2021	

Sr. No.	Court	District	Case No.	Petitioner Name VS Advocate Respondent Name	Date of Registration	Date of Electronic Service Process	of	
			OMP(I) (COMM.)211 6/21	TOYOTA FINANCIAL SERVICES LTD. VS MUSTAJEB KHAN	RAJESH JANGRA	21.10.2021	27.10.2021	
			OMP(I) (COMM.)211 5/21	TOYOTA FINANCIAL SERVICES LTD. VS PULOK DAS	RAJESH JANGRA	21.10.2021	27.10.2021	
			OMP(I) (COMM.)211 4/21	TOYOTA FINANCIAL SERVICES LTD. VS ALENA MOHAPATRA	RAJESH JANGRA	21.10.2021	27.10.2021	
			CS(COMM.) 258/21	ICICI BANK LTD. VS JAIDEEP PANWAR	DEEPAK KAUSHIK	16.08.2021	29.10.2021	

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			CS(COMM.) 259/21	ICICI BANK LTD. VS NEETU BAJPAYEE AND ANR.	DEEPAK KAUSHIK	16.08.2021	29.10.2021	
			CS(COMM.) 260/21	ICICI BANK LTD. VS SACHIN KUMAR	DEEPAK KAUSHIK	16.08.2021	29.10.2021	
			CS(COMM.) 261/21	ICICI BANK LTD. VS SANCHI ARORA	DEEPAK KAUSHIK	16.08.2021	29.10.2021	
			CS(COMM.) 28/20	ICICI BANK LTD. VS MANAS GANDHI	DEEPAK KAUSHIK	26.02.2020	29.10.2021	

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			OMP(I) (COMM.)20 77/21	ORIX LEASING AND FINANCIAL SERVICES INDIA LTD. VS SHAIENDRA SINGH	GULSHAN SACHDEV	01.10.2021	29.10.2021	
			CS(COMM.)1 3/21	ICICI BANK LTD. VS MOHIT MANN	PUNIT KUMAR BHALLA	05.01.2021	29.10.2021	
			CS(COMM.)1 2/21	ICICI BANK LTD. VS PANKAJ KUMAR VERMA	PUNIT KUMAR BHALLA	05.01.2021	29.10.2021	
14	SH. RAJ KUMAR CHAUHAN, LD. DISTRICT JUDGE (COMMERCIAL- COURT), SOUTH- EAST, SAKET COURT	SOUTH- EAST	NIL					

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15	MS. RAJ RANI MITRA, DISTRICT JUDGE (COMM-02), SOUTH EAST DISTRICT, SAKET COURTS, NEW DELHI	SOUTH-EAST						
16	SH. SANJAY SHARMA-I	EAST	CS (COMM) 361/2019	M/S SHRI BALAJI ENTERPRISES VS M/S T.R. SAWHNEY MOTORS P. LTD & ORS.	SHRI RAJAT VADEHRA AND SHRI NK RATHI	17-11-2018	09-10-2021	
			CS (COMM) 360/2019	SHRI BALAJI ENTERPRISES VS TR SAWHNEY MOTORS	SHRI RAJAT VADEHRA AND SHRI NK RATHI	17-11-2018	09-10-2021	
			CS (COMM) 17/2020	M/S ARHAM TECHNOCHEM CHINAR FORGE LIMITED AND ORS.	VS MAYANK CHOPRA	27-02-2018	29-10-2021	
			CS (COMM) 295/2019	M/S VRINDA PAPERS PVT LTD AND M/S MICRO PRINTS INDIA	ABISHEK AGGARWAL	27-07-2019	23-10-2021	
17	MS. SARITA BIRBAL, DISTRICT JUDGE, (COMMERCIAL COURT) (w.e.f- 20.07.2021)	NORTH-EAST	CS (COMM) 102/2019	PARVEZ ANWAR VS RAIS AHMAD	SHAMIM AHMAD KAHN	22/08/2019	07.10.2021	
			CS (COMM) 57/2021	SAKSHAM INDUSTRIAL ENGINEERS AKONA ENGINEERING PRIVATE LTD.	VS ABHAY SAHAL	24.09.2021	08.10.2021	

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			C.S (COMM)-113/2019	YAMEEN VS NICEPACK	VISHAL TOMAR	30.09.2019	25.10.2021	
18	MS. NIVEDITA ANIL SHARMA	Shahdara	NIL					
19	MS. SUKHVINDER KAUR		NIL					
20	SH. VINOD KUMAR, DISTRICT JUDGE (COMMERCIAL)	North-West	NIL					
21	MS. BARKHA GUPTA, DJ(COMM)	North	NIL					
22	SH. HARISH DUDANI, DJ (COMMERCIAL)	SOUTH WEST	NIL					